GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO: 476
TO BE ANSWERED ON 20.07.2022

CRITERIA FOR RECRUITMENT OF ANGANWADI WORKERS

476 SHRI NEERAJ DANGI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the State/UT-wise details of criteria for the recruitment of Anganwadi workers by Government;

(b) the State/UT–wise details of remuneration received by Anganwadi workers; and

(c) whether Government is contemplating to increase the salary of Anganwadi workers in order to contribute at the grassroot level in the villages, if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) As per guidelines, Anganwadi Workers under the Anganwadi Services Scheme are selected from the local village by a Committee constituted by the State Government/ UT Administration. The minimum prescribed qualification is Matriculation and age limit is 18-35 years for engagement of Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs).

AWWs and AWHs, being honorary workers, are paid monthly honoraria as decided by the Government from time to time, which is uniform in all States/UTs. AWWs at main Anganwadi Centres (AWCs) are paid an honorarium of ₹ 4,500/- per month; AWWs at mini- AWCs ₹3,500/- per month and AWHs are paid ₹2,250/- per month. Also, performance linked incentive of ₹ 250/- per month is paid to AWHs and @ ₹ 500/- per month to AWWs.

In addition, States/UTs are also paying additional monetary incentives/ honorarium to these functionaries from their own resources. Presently, no proposal to increase the salary of Anganwadi Workers is under consideration.

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